

on the 2nd Saturday of December, 1980, a holiday. There is, therefore, no question of any official work being hampered/disrupted. The labour Colony at Bhatti Mines with all the necessary amenities like roads, electricity, water supply, community centre, etc. was built up in a record time of three months by co-ordinated efforts of various departments/agencies of the Delhi Administration like DSIDC, DDA, MCD etc.

2. The second instance relates to the laying of foundation stone of the Building for Delhi Archives on January 8, 1981. A scheme involving an expenditure of Rs. 2.5 crores for construction of a six-storeyed building having modern amenities for storage and maintenance of records, had been approved by the planning Commission. A two-acre plot was allotted for construction of this building in the South of I. I. T. area in Hauz Khas. Routine invitation cards were issued to the Members of Parliament as well as officers of the Delhi Administration by the Archives Department.

An important aspect of public administration is proper shifting of office records—safe custody of the important ones and weeding out and destruction of the unimportant ones. This has to be done by the respective heads of departments in their offices. Old records/documents are kept in the Archives. It was, therefore, considered desirable to invite all Secretaries and Heads of departments to this function. The Delhi Admn. has denied the allegations of pomp and show, lavish spending and misuse of vehicles and machinery etc. in such functions. As regards the lunch organised by the officers, the Delhi Admn. has clarified that the same was a contributory lunch, each invitee having paid his contribution. The catering Unit of Delhi Tourism Development Corporation catered for this lunch. Total Bill has been paid to the Corporation. In any case the Lt. Governor, Delhi did not attend the lunch.

### Brief cases carried by Government officials

2096. SHRI D. HEERACHAND: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Central Government employees and officers carry brief cases with them to their office;

(b) if so, whether it is also a fact that secret papers are taken out in those brief cases; and

(c) if so, whether Government propose to ban the taking of brief cases inside the office?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) Yes, Sir. Some officers and other employees carry brief cases to their offices, according to individual requirement.

(b) and (c) Official papers (including secret papers) are taken out by authorised officers whenever necessary in connection with official work. There is no proposal under consideration to bar the taking of brief cases into or out of the offices.

### दिल्ली में एक गृहणी का कथित जलाया जाना

2097. श्री इब्राहीम कलानिया :  
श्रीमती सरोज खापर्डे :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 28 मई, 1980 के "सांध्य टाइम्स" (दिल्ली) में "रेणु गैस स्टोव से जली लेकिन मिट्टी के तेल की बूझा ही थी" शीर्षक के अन्तर्गत प्रकाशित एक समाचार की ओर दिलाया गया है ;

(ख) क्या यह सच है कि मुल्तानी ढांडा, पहाड़गंज, नई दिल्ली के श्री गिरधारी सिंह ने डिफेंस कालोनी में